147 Written Answers

 Subhash Chand Kapoor s/o Sh. Bodh Raj rjo A-324 Sec. No. 19 NO ID A (in judicial lock up).

Kamal Dhawan is absconding and he would be made *to* join the investi-\_ gation when traced.

4. Case FIR No. 108 dated 22-5-88 u/s 420|468'471 IPC, P.S. Sultan Puri, New Delhi.

In this case four persons were arreted and the case is pending investigation.

 Case FIR No. 108/88 u/s 420/488/ 471134 IPC, P.S. Malviya Nagar New Delhi

An attempt was made to sell the 'DDA flat of Mr. Arun Prabhakar r/o B-B10-H. DDA flats Muni'rka. New Delhi. Some documents were in original and others were forged. On this the above noted case was registered and 6 persons were arrested.

## Setting up of district rehabilitation centres for handicapped persons

3030. SHRI RAJNI RANJAN SAHU: Will the Minister of WELFARE be pleased to state:

(ji) whether it is a fact that Government propose to set up district rehabilitation centres to implement scheme to provide comprehensive and coordinated services to handicapped pe'rsons living in rural areas; and

(b) if so, how many centres have been set. up so far, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) The District Rehabilitation Centre Scheme has been set up on pilot basis in 10 States and in 10 Districts covering two Primary Health Centres each. The Centres have been set up at the following places: —

(1) DRC. Virar Thane District (Maharashtra).

t<sub>0</sub> Questions

- 2 DRC, Kharagur, District Midnapu'r (West Bengal).
- (3) DRC, Chengalputtu, District Chengalpattu (Tamil Nadu).
- (4) DRC, Sitapur, District Sitapur (Uttar Pradesh).
- (5) DRC, Mysore. District Mysore (Karnataka)
- (6) DRC, Bhubaneswar, District Puri (Orissa).
- (7) DRC, Bilaspur, District Bilas pur (Madhya Pradesh).
- (8) DRC, Vijayawada, District Krishna (Andhra Pradesh).
- (9) DRC, Kota, District Kota (aj-asthan).
- (10) DRC, Bhiwani, JDistrict Bhiwani (Haryana).

The Indian Institute of Management. Ahmedabad has been entrusted with the job of evaluation ot the project in consultation with the Planning Commission. Only after the evaluation is completed, will a decision be taken for expansion of the DRC Project on a large .scale.

## दिल्लो में फैक्टरो कामगारों को ग्रदा की जाने वाली मजदुरी

3031. श्रीरजनी रंजन साहं: क्यां अम मंत्रीयट बताने की कृपाकरेंगे कि :

(क) क्या यह सच है कि दिल्ली में गैर-सरकारी फैक्टरियों में कार्यरह काम-गारों को सरकार हारा नियत की गई मजदूरी बादा नहीं की जाती है;

 (ख) क्या इन फैक्टरियों के मालिक संबंधित श्रम नियमों का पालन करते हैं : धीर

(ग) यदि हां, तो सरकार इन फैस्टरी कामगारों के कल्पाण के लिए क्या कटम उठा रही है ?

अस मंत्री (ओ बिदेश्वरी हुवे) : (क) से (ग) दिल्ली प्रणासन से प्राप्त सूचना के अनुगार, त्युनतम मजदूरी प्रधिनियम, 1948